that re-delivery check has to be carried out at the facility which are approved by FAA/EASA. In addition some of the aircraft in Air India's fleet were also sent to overseas for checks/repair when Air India did not have the capability/capacity to undertake repair in-house. The aircraft are sent overseas for repairs after following the tendering process and as per laid down procedures and CVC guidelines.

- (c) No, Sir.
- (d) and (e) Do not arise.

New Tax for Flights to Europe

2340. SHRI PRAKASH JAVADEKAR:

SHRI A. ELAVARASAN:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government has asked the country's airlines to refrain from submitting carbon emission data to the European Union for a new tax for flights to Europe, hardening its stand further against the imposition of the levy;
 - (b) if so, the details thereof;
- (c) whether the Indian carriers that fly to European countries including Air India, Jet Airways (India) Ltd., and Kingfisher Airlines Ltd. may have to pay more than Rs. 300 crore in the first year alone if the new tax is enforced;
 - (d) if so, the details thereof;
- (e) whether Indian move has strong support from two dozen countries including the US and China; and
 - (f) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) Yes, Sir. Indian carriers have been asked not to submit carbon emission data in line with the Government's stand on the EU's ETS.

- (c) and (d) Does not arise.
- (e) and (f) Yes, Sir. As a follow up to the Joint Declaration adopted at Delhi on 29-30th September, 2011 opposing the EU-ETS, that was also adopted by the Council of ICAO, a meeting was held in Moscow on 21-22nd February, 2012 in which 32 countries including US and China participated. The countries present, adopted the Moscow Declaration on the EU-ETS, in which a basket of retaliatory measures are available to all Governments as counter measures. Depending upon EU's response to the Moscow Declaration, appropriate measures would be undertaken by all signatories to the Declaration, including India, and also by other nations that wish to join the Moscow Declaration.